

Reduction of Rainfall due to Industrial Pollution

6464. SHRI S. M. KRISHNA: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether increased industrial pollution reduces rainfall and can have a serious effect on the world's climate;

(b) if so, whether any experiments have been conducted in this regard; and

(c) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDULAL CHANDRAKAR): (a) to (c) Research is in progress to study the impact of industrial pollution on rainfall.

Offer of Fertilizers by Bulgaria

@6465. SHRI S. M. KRISHNA:

SHRI M. V. CHANDRA.
SHEKHARA MURTHY:

SHRI P. M. SAYEED:

Will the Minister of COMMERCE be pleased to state:

(a) whether Bulgaria has made any offer to India regarding fertilizers;

(b) if so, details thereof;

(c) whether any talks were also held with Bulgarian officials in this regard; and

(d) if so, details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) to (d) During the course of Indo-Bulgarian Joint Commission talks held in New Delhi in May, 1980, the Bulgarian Delegation offered to supply 1,00,000 tonnes of Urea annually to India during 1981-85. The deal is under finalisation.

Letter to Commissioner of Income Tax, Delhi regarding Misuse of Departmental D.D.A. Flats

6466. SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether the Commissioner of Income-tax, Delhi-1 has received letter No. Sangh/Misc. Corresp./Vol. VI/80-81 dated 23rd May, 1980 regarding misuse of Departmental D.D.A. flats at Kalkaji;

(b) whether it is a fact that a good number of senior employees are awaiting their chance for allotment; and

(c) whether any action has been taken to evict those employees who are misusing it?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) Out of the 32 officials who have applied for allotment of Departmental Pool 'C' flats at Kalkaji during the period from 1st April, 1980 to 31st March, 1981, 11 have so far been allotted accommodation. The remaining officials are awaiting the allotment of accommodation in their turn.

(c) Yes, Sir.

Seizure of palmoloin Oil in Madras

6467. SHRI N. DENNIS: Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether Central Government are aware of the seizure of about 13,497 barrels of Palmoloin oil valued at two and a half crores of rupees from dealers at Royapuram and Thiruveltiyur at Madras city towards the second half of June, 1980 by the Tamil Nadu Police; and

(b) if so, the details of the action initiated by the Central Government to unearth hoarding of essential food products in Tamil Nadu?

THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA): (a) Yes, Sir. Government of Tamil Nadu have informed that on 16-6-1980,

Civil Supplies (CID) Madras raided and seized 14,497 barrels of Palmoloin oil in Royapuram and Thiruveltiyur for contravention of prescribed stock limits. During investigation, some additional quantities of Palmoloin were also seized. Total value of seized goods was Rs. 2.64 crores.

(b) The State Government are fully empowered to enforce all Licensing and anti-hoarding orders issued by them under the Essential Commodities Act, 1955. As such, the question of Central Government taking direct action for unearthing of essential food products hoarded by the traders in Tamil Nadu does not arise.

Mineral based Industries in Goa

6468. SHRIMATI SANYOGITA RANE: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that in spite of the fact that important minerals like iron ore and manganese are mined in Goa, there are no large mineral-based industries in the Territory;

(b) what steps Government propose to take to explore the possibilities for industries based on the mineral resources; and

(c) the details thereof?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) To explore gainfully important minerals, including iron ore and manganese ore occurring in Goa, the following Industries have been established:

(i) Iron Ore Pelletisation Plant with capacity of 5.5 lakh tonnes per year at Pale.

(ii) Iron Ore Pelletisation Plant set up by M/s. Mandovi Pellets Limited at Shiroda with capacity of 18 lakh tonnes per year.

(iii) Natural Manganese Dioxide Processing Plant at Cortalim with a capacity of 1000 tonnes per annum.

(iv) Natural Manganese Dioxide Processing Plant at Corlim Industrial Estate with a capacity of 600 tonnes per annum.

(v) Potassium Permanganate Plant at Curty near Ponda with a capacity of 750 tonnes per annum.

(vi) Processing and Pulverising Plant of various minerals at Corlim Industrial Estate with capacity of 3000 per year.

(b) and (c) The information is being collected and will be laid on the Table of the House.

Creation and function of Budget and Accounts Section in Department of Tourism and Civil Aviation

6469. SHRI CHANDRA PAL SHAILANI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether a Budget and Accounts Section headed by an Accounts Officer was created in the Department of Tourism in 1978;

(b) if so, the date of its creation and the functions of this Section in the Department of Tourism;

(c) total staff sanctioned at the time of its creation together with their nomenclature and scale of pay thereof; and

(d) has there been any change in the sanctioned posts subsequently; if so, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI CHANDRALAL CHANDRAKAR): (a) and (b) Yes, Sir. The Section was created as an internal administrative measure within the sanctioned staff strength of the Department for the purpose of rationalising distribution of work by an order dated 7th July, 1978. The functions allotted to the Section are all budget work relating to the Demands concerning the Department of Tourism and proper watch over progress of expenditure, disposal of audit objections etc.